## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

#### UNSTARRED QUESTION NO:4100 ANSWERED ON:21.03.2013 ACTIVITIES UNDER MGNREGS Choudhry Smt. Shruti;Meghe Shri Datta Raghobaji;Meghwal Shri Arjun Ram ;Noor Mausam;Pradhan Shri Nityananda

#### Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of works/activities allowed to be undertaken under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in the country;

(b) whether the Government proposes to include more activities/works under the Scheme including works relating to railways, animal husbandry, poultry and construction of hostels and stadiums etc.; and

(c) if so, the details thereof?

# Answer

### MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a)to(c): The provisions in Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) are effected through Schemes formulated by States under Section 4(1) of the Act. The Schemes made by the States are required to provide for the minimum features specified in Schedule I of the Act for which guidelines are issued by the Central Government. Schedule - I of MGNREGA as amended from time to time lists the category of works that any Scheme prepared by a State Government under Section 4 (1) of MGNREG Act shall focus upon. Based on the suggestions and feedback received from various stakeholders including State Governments, changes and modifications to the Schedule and guidelines are carried out from time to time and this is a continuous process. Vide notification dated 4.5.2012, Schedule I has been substantially expanded to include a large number of additional activities. The list of activities at present included in Schedule - I of the Act is given in Annexure. Works relating to railways, construction of hostels and stadiums etc. are not permissible activities in Schedule-I under MGNREGA